

453
02/9/2020

C-716
03.09.2020

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

No. 3241 /Judl./N-E/KKD/Delhi/2020

Dated: 02/9/2020

To,

The Nodal Officer (Website),
North-East District,
Karkardooma Courts, Delhi.

Sub: For making available real time data on pendency of various categories of cases on website of Subordinate Courts as on 31.08.2020

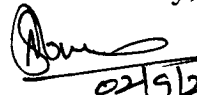
Ref.: Letter no. 3736-3747/DHC/Gaz/G-2/Misc./2015 dated 29.07.2015

Sir,

With reference to circular no. 25010-25050/DCWC/THC/2015 dated 25.08.2015 on the captioned subject, please find enclosed herewith the consolidated statements of Judge-wise and Category-wise pendency of cases pertaining to North-East District, Karkardooma Courts, Delhi as on **31.08.2020**, for kind perusal and necessary action at your end.

Thanking you.

Yours faithfully,


02/9/2020

(Renu Sharma)
Administrative Officer (Judl.),
Judicial Branch,
O/o Ld. District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

Encl: As above.

**COURT WISE & CATEGORY WISE PENDENCY OF D&SJ AND ASJs,
NORTH-EAST DISTRICT, KARKARDOMA COURTS, DELHI AS ON 31.08.2020**

| S.NO | Name of Judicial Officers | 302 IPC/Culpable homicide | U/s 498A, 304B, r/w 306 | U/s 384A IPC | 328A Acid Attack | Misc. CrI. | Other Sessions Cases | SC/ST | RAPE CASES | ARMS ACTS | CRIMINAL APPEALS | CRIMINAL REVISIONS | NDPS ACT CASES | MISC. CASES | DEPARTMENTAL ENQUIRY | MCOCA | C.B.I. | CIVIL SUIT | COMPLAINT CASES | ARBT. OMP(I) (COMM) | MCA | RCA | Probate Cases | RTI APPEAL | Human Trafficking u/s 372 | I.T.P. Act | MINOR VICTIM CASES | PPA | RCT | GP | EXECUTION CASES | POCSO ACT | TOTAL |
|------|---|---------------------------|-------------------------|--------------|------------------|------------|----------------------|-------|------------|-----------|------------------|--------------------|----------------|-------------|----------------------|-------|--------|------------|-----------------|---------------------|-----|-----|---------------|------------|---------------------------|------------|--------------------|-----|-----|----|-----------------|-----------|-------|
| 1 | DR. SUDHIR KUMAR JAIN, D&SJ | 12 | - | - | 1 | 2 | 160 | - | - | - | 12 | 10 | - | 14 | - | - | 0 | 91 | - | - | 1 | 9 | 1 | - | - | - | - | 2 | 24 | 5 | 1 | - | 345 |
| 2 | SH. MANOJ KUMAR, ASJ-01 (POCSO) | 1 | 0 | 0 | - | - | 2 | 0 | 0 | 0 | 4 | - | - | - | 0 | - | - | - | 1 | - | - | - | 0 | 2 | - | 10 | - | - | - | - | - | 367 | 387 |
| 3 | SH. SUNIL CHAUDHARY, SPL. JUDGE (NDPS) | 91 | 31 | 1 | - | - | 156 | - | - | - | 22 | 10 | 45 | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | 356 | |
| 4 | SH. RAGHUBIR SINGH, ASJ-02 | 71 | 28 | 2 | - | - | 212 | 18 | 1 | - | 15 | 2 | - | - | - | - | - | - | 5 | - | - | - | - | - | - | - | - | - | - | - | - | 354 | |
| 5 | SH. VIKAS YADAV, ASJ-03 | 5 | 2 | - | - | - | 11 | - | - | - | 7 | 0 | - | - | - | 7 | - | - | 2 | - | - | - | - | - | - | - | - | - | - | - | - | 34 | |
| | Total | 180 | 61 | 3 | 1 | 2 | 541 | 18 | 1 | 3 | 60 | 22 | 45 | 14 | 0 | 7 | 0 | 91 | 8 | 0 | 1 | 9 | 1 | 0 | 2 | 0 | 10 | 2 | 24 | 5 | 1 | 367 | 1476 |

COURT WISE & CATEGORY WISE PENDENCY OF DISTRICT JUDGE (COMMERCIAL COURT) & ADJs OF NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020

| S. No | Name of Officers | CIVIL SUITS | ARBITRATION & CONCILIATION | ARCT | AIR/DAR/MACT CASES | RCA | MCA | HMA | LAC / MISC. LAC | CIVIL APPEAL | PROBATE CASE | Public Premises Act | MISC. APPLICATION | GUARDIANSHIP | C.B.I. | CS (COMM.) | OMP (COMM.) | OMP (J) (COMM.) | MISC. CASES | EXECUTION /MISC. EXEC. | DEPARTMENTAL ENQUIRY | Total |
|-------|--|-------------|----------------------------|----------|--------------------|------------|----------|----------|-----------------|--------------|--------------|---------------------|-------------------|--------------|----------|------------|-------------|-----------------|-------------|------------------------|----------------------|-------------|
| 1 | SH. LAXMI KANT GAUR, DISTRICT JUDGE (COMMERCIAL COURT) | 2 | 7 | 0 | - | - | - | - | - | - | - | - | - | - | - | 112 | 7 | 2 | 4 | 1011 | - | 1145 |
| 2 | SH. BRJESH KUMAR GARG, ADJ-01 | 847 | 1 | - | - | 108 | 1 | - | 6 | - | 41 | - | - | 1 | - | - | - | - | 86 | 177 | - | 1268 |
| 3 | MS. TYAGITA SINGH, PO-MACT | 15 | - | - | 343 | 2 | - | - | - | - | 1 | - | - | - | - | - | - | - | 150 | 78 | - | 589 |
| | Total | 864 | 8 | 0 | 343 | 110 | 1 | 0 | 6 | 0 | 42 | 0 | 0 | 1 | 0 | 112 | 7 | 2 | 240 | 1266 | 0 | 3002 |

**COURT WISE & CATEGORY WISE PENDENCY OF CIVIL JUDGE / RC / ARC,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

| S No. | NAME OF THE COURT | REGULAR SUITS | U/S 25/27 DRC Act | EVICTON | STANDARD RENT | DEPOSIT OF RENT | ESSENTIAL SUPPLY U/S 45 | AMENITIES U/S 44 | EXECUTION | APPEALS-MCA | APPEALS-RCA | ESIC | DEPTT. ENQ. | MISC. RENT CASES | U/S 138 | INSOLVENCY | GUARDIANSHIP CASES | SUCCESSION ACT | MISC. CASES | TOTAL |
|-------|---|---------------|-------------------|-----------|---------------|-----------------|-------------------------|------------------|------------|-------------|-------------|----------|-------------|------------------|----------|------------|--------------------|----------------|-------------|-------------|
| 1 | SH. AJAY SINGH SHEKHAWAT, SCJ-cum-RC | 316 | 9 | 15 | - | - | 1 | - | 25 | - | 14 | 3 | - | - | - | - | - | - | 18 | 401 |
| 2 | MS. CHHAVI KAPOOR, JSCC/ASCJ/GJ | 328 | - | - | - | - | - | - | 55 | 7 | 1 | - | - | - | - | - | - | - | 27 | 418 |
| 3 | SH. VIKRAM, ACJ/ARC/CCJ | 259 | 14 | 29 | - | - | - | - | 93 | - | - | - | - | - | - | - | - | 55 | 28 | 478 |
| | Total | 903 | 23 | 44 | 0 | 0 | 1 | 0 | 173 | 7 | 15 | 3 | 0 | 0 | 0 | 0 | 0 | 55 | 73 | 1297 |

**COURT WISE & CATEGORY WISE PENDENCY OF CMM/ACMM/MMs,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

| S.NO | Name of Judicial Officers | Police Stations | Riots cases | STATE CASE | OTHER STATE CASES | C.R. ACT | CRIME CASES | NDPS ACT | D.P.D.P ACT | UIS 138 N.I. ACT | COMP. CASE IPC | D.V.B CASES | C. B. I. CASES | DOMESTIC VIOLENCE | UIS 125 CRPC | TRAFFIC CHALLANS | ARMS ACT | MCD/DDA CASES | CHILD LABOUR ACT | Human Trafficking | I.T.P. Act | INFORMATION TECHNOLOGY ACT | FI. CASES | E.S.I CASES | PFI CASES | E.I. CASES | SARFAESI | EXECUTION | KALANDERAS | DEPTT. ENQUIRY | EXCISE ACT | GAMBLING ACT | MISC. CASES | Traffic Circle (SPC) | Traffic Circle (KJC) | STA Challans | TOTAL |
|------|---|--|-------------|------------|-------------------|----------|-------------|----------|-------------|------------------|----------------|-------------|----------------|-------------------|--------------|------------------|----------|---------------|------------------|-------------------|------------|----------------------------|-----------|-------------|-----------|------------|----------|-----------|------------|----------------|------------|--------------|-------------|----------------------|----------------------|--------------|-------|
| 1 | Sh. Purshotam Pathak, CMM | Riots cases, Crime. C.R. ACT | 203 | 112 | 404 | 30 | 54 | 2 | 10 | 337 | 80 | 0 | 0 | 0 | 0 | 0 | 57 | 0 | 6 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1302 |
| 2 | SH VINOD KUMAR GAUTAM, ACMM | Dayalpur, S.P. Metro, Sonia Vihar, Karawal Nagar & DVB | 0 | 1226 | 104 | 0 | 0 | 7 | 0 | 206 | 385 | 17 | 0 | 0 | 0 | 0 | 56 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 787 | 0 | 2788 |
| 3 | SH. RAKESH KUMAR RAMPURI, MM-03 (Abolish) | Khajoori Khas, Dilshad Garden, Shastri Park & Gopal Puri | 0 | 1959 | 0 | 0 | 0 | 0 | 0 | 136 | 354 | 0 | 0 | 0 | 0 | 0 | 172 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2621 | |
| 4 | MS. RICHA PARIHAR, MM-02 | New Usman Pur, Seelampur & Shastri Park | 0 | 2259 | 0 | 0 | 17 | 0 | 0 | 173 | 378 | 0 | 0 | 0 | 0 | 0 | 177 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3004 | |
| 5 | MS. RICHA MANCHANDA, MM-01 | Bhajanpura, SPC & STA | 0 | 973 | 83 | 0 | 0 | 2 | 0 | 2381 | 390 | 0 | 0 | 0 | 0 | 0 | 84 | 0 | 0 | 0 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1289 | 0 | 264 | 5480 |
| 6 | MS. VIJYASHREE RATHORE, MM (Mahila Court) | Mahila Court | 0 | 1462 | 0 | 0 | 0 | 0 | 0 | 0 | 51 | 0 | 0 | 1459 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 287 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3259 | |
| | TOTAL | | 203 | 7991 | 591 | 30 | 54 | 28 | 10 | 3233 | 1638 | 17 | 0 | 1459 | 0 | 0 | 546 | 0 | 6 | 0 | 15 | 0 | 0 | 0 | 0 | 0 | 6 | 287 | 0 | 0 | 0 | 0 | 1289 | 787 | 264 | 18454 | |